

DIVISION BENCH
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/279(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS BAID KNITTING & FABRICS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance via video conference/physically

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **01.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)